

Mutual Fund Asset Management Company Limited have been entrusted with the management of the corpus of NIF. 75% of the annual income will be used to finance selected social sector schemes, which promote education, health and employment. The residual 25% of the annual income of NIF will be used to meet the capital investment requirements of profitable and revivable PSUs.

A total amount of Rs. 1814.45 crores has been credited to the NIF as on date. For the first year of investment, an income payout of Rs. 84.81 crores has been received and credited to the Consolidated Fund of India.

- (d) No, Sir.
- (e) Does not arise.

#### **Tax exemption on long term deposits**

†2629. SHRI RAJ MOHINDER SINGH MAJITHA:  
SHRI RAVI SHANKAR PRASAD:

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that banks have urged for tax exemption on long term deposits;
- (b) if so, the details thereof; and
- (c) the amount recovered as tax on long term deposits *i.e.* deposits of five or more years by the banks in the country during 2605-2008, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): (a) Yes Sir.

(b) The Indian Banks' Association (IBA) has submitted that term deposits kept with Bank for a period of 5 years or more is eligible to get deduction under section 80C of the Income-tax Act, 1961. However, according to them, the Banks, as per the provisions of the Scheme can grant no loan against these deposits. Hence, liquidity is not available to the depositors which makes the scheme unattractive to the depositors. The IBA has thus proposed that lock-in-period for the deposit may be reduced from 5 years to 3 years to make it at par with other tax saving instruments such as ELSS and Mutual Funds. The Association has also proposed to grant loan against these deposits in order to provide liquidity to depositors and also to grant exemption from purview of TDS.

- (c) Since no such data is maintained the details cannot be provided.

#### **Reviving of disinvestment programme**

2630. SHRI RAMDAS AGARWAL: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that Government proposes to kickstart the stalled disinvestment programme of Central Public Sector Undertakings (CPSUs);
- (b) if so, what is Government's estimated amount of money to be generated from such PSUs during 2009-10 and how the funds collected will be utilized; and

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†Original notice of the question was received in Hindi.